

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO.5096
TO BE ANSWERED ON 27.03.2018

BS-VI Standard for Auto Industry

5096. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has directed Auto industry to migrate to BS-VI standard by 2020;
- (b) if so, the details thereof and the response of the industry thereto;
- (c) whether the industry has sought an extension of the deadline to dispose of BS-IV inventory and move to BS-VI standards; and
- (d) if so, the details thereof and the reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND
PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)**

(a) & (b): Ministry of Road Transport and Highways vide their notification No. GSR 889(E) dated 16th September, 2016 has mandated all vehicles to comply to BS VI emission norms manufactured on or after 1st April, 2020.

(c) & (d): Government has given 3 / 6 months' time to clear BS IV inventory vide Notification No. 178(E) dated 28th February 2018 issued by Ministry of Road Transport and Highways where-in, new motor vehicles conforming to Emission Standard Bharat Stage IV, manufactured before the 1st April, 2020 shall not be registered after the 30th June, 2020. Provided that the new motor vehicles of categories M and N conforming to Emission Standard Bharat Stage IV, manufactured before the 1st April, 2020 and sold in the form of drive away chassis, shall not be registered after 30th September, 2020.
